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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 167/2024/EZ  
(Earlier O. A. No. 918/2024/PB)

In The Matter of:

News Item Titled 'Threat to Tea  
Garden From Mining Gang'.  
Appearing in the Telegraph dated  
12.06.2024

... Suo Motto/Applicant

Versus

State of West Bengal & Ors.

... Respondents

STATUS REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF THE  
RESPONDENT NUMBER 04, DISTRICT MAGISTRATE & COLLECTOR,  
DARJEELING DISTRICT.

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Filed by

*Sibojyoti Chakrabarti*

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

Email: [subho.advocate@gmail.com](mailto:subho.advocate@gmail.com)

(M): 9007035534





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STATUS REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF THE  
RESPONDENT NUMBER 04, DISTRICT MAGISTRATE & COLLECTOR,  
DARJEELING DISTRICT.

I, Dr Preeti Goyal, D/o Narinder Goyal, aged about 39 years, by faith-Hindu and by occupation-Service, presently posted as District Magistrate & Collector, Darjeeling district having office at Kutchery Compound, Lebung Cart Road, District: Darjeeling, Pin: 734101, West Bengal, do hereby solemnly affirm and submit as follows:-

1. That I am presently posted as the District Magistrate & Collector, Darjeeling district having office at Kutchery Compound, Lebung Cart

Road, District: Darjeeling, Pin: 734101, West Bengal, I am competent to swear and affirm this affidavit for and on behalf of myself and on behalf of the District Magistrate & Collector, Darjeeling.

2. That this Status Report in the form of Affidavit is filed in obedience to the Solemn Order dated 28.11.2024 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.
3. That in the Solemn Order dated 28.11.2024 in paragraph number 4, the Hon'ble Tribunal has been pleased to direct the District Magistrate, Darjeeling, to file status report showing what action has been taken against the illegal miners and also what remedial action has been taken to check environmental violations and environmental degradations.
4. That accordingly the Additional District Magistrate (Env). Darjeeling, vide letter being Memo No. 12/Env-Bio/Darj/2025 dated 28.04.2025 had inter alia requested the Commissioner of Police, Siliguri Police Commissionerate, to send specific action taken report against the illegal mining specially in and around Putinbarie TG and both banks of river Balason and River Rakti mentioning specific names of the persons involved arrest made if any, case initiated and the present status of the case. Further it has also been requested to suggest remedial measures to check environmental violation and environmental degradation.

Photocopy of the Letter written vide Memo No. 12/Env-Bio/Darj/2025 dated 28.04.2025 by the Additional District Magistrate (Env). Darjeeling, to the Commissioner of Police, Siliguri Police Commissionerate, is annexed herewith and marked with the letter 'R-1'.

5. That subsequently vide memo no. 871/SPC-E /Legal cell, dated 03.05.2025 the Commissioner of Police, Siliguri Police



Commissionerate has informed the Additional District Magistrate (Env). Darjeeling, regarding the action taken by the Siliguri Police Commissionerate against Illegal mining and various cases has been lodged against the illegal miners and also stating the present status of the cases.

Moreover the Commissioner of Police, Siliguri Police Commissionerate has also informed that special police picket and Naka checking are done at regular intervals, strong vigil is continuing over the river bank areas and the adjoining areas.

Photocopy of the letter vide memo no. 871/SPC-E /Legal cell, dated 03.05.2025 written by the Commissioner of Police, Siliguri Police Commissionerate to Additional District Magistrate (Env). Darjeeling, is annexed herewith and marked with the letter 'R-2'.

6. That the Additional District Magistrate (Env). Darjeeling, vide letter dated 24.12.2024 had requested the Block Land & land Reforms Officer (B. L. & L.R.O) Matigara block to submit report about what action has been taken against the illegal miners as well as remedial action as suggested by the joint committee to check environmental violation and degradation.

That accordingly the Block Land & land Reforms Officer (B. L. & L.R.O) Matigara block vide letter dated 06.01.2025 informed the Additional District Magistrate (Env). Darjeeling regarding to action taken against illegal miners and also with regard to remedial action to check environmental violation and degradation.

Photocopies of the letter dated 24.12.2024 written by the Additional District Magistrate (Env). Darjeeling, to the Block Land & land Reforms Officer (B. L. & L.R.O) Matigara and reply letter dated 06.01.2025 by the Block Land & land Reforms Officer (B. L. & L.R.O)



Matigara to the Additional District Magistrate (Env). Darjeeling is annexed herewith and marked with the letter 'R-3'.

7. That in the Solemn Order dated 28.11.2024 in paragraph number 5, the Hon'ble Tribunal has been further pleased to direct the District Magistrate, Darjeeling to indicate what action has been taken against the State / Revenue Authorities within whose jurisdiction illegal mining was allowed to go on to such an extent that the area is now threatened by landslides as per the findings of the Joint Committee.
8. That in this regard it is stated and submitted that Show cause has been issued by the District administration to the Block Land & Land Reforms Officer, Matigara and Block Land & Land Reforms Officer, Naxalbari.

Photocopy of the show cause issued by the District administration to the Block Land & Land Reforms Officer, Matigara and Block Land & Land Reforms Officer, Naxalbari are collectively annexed herewith and marked with the letter 'R-4'.

9. That subsequently in response to the show cause issued by the District administration to the Block Land & Land Reforms Officer, Matigara and Block Land & Land Reforms Officer, Naxalbari both have replied to the show cause vide reply to show cause letters dated 30.04.2025 respectively.

Photocopies of the Reply to show cause submitted by the Block Land & Land Reforms Officer, Matigara and Block Land & Land Reforms Officer, Naxalbari are collectively annexed herewith and marked with the letter 'R-5'.



- \* -

10. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice and that the deponent has high regard to the Order/Orders as passed by this Hon'ble Tribunal.

Identified by me

*Sibajyoti Chakrabarti*  
Advocate 18.05.2025  
State of West Bengal

*[Signature]*  
Deponent

S.L. NO. 01/18/05/2025



RANTOSH KUMAR DATTA  
NOTARY  
201A, Hari Ghosh Street  
Kolkata-700006  
Regn. No. - 24 of 1998

Solemnly Affirmed  
&  
Declared before me  
on Identification of Advocate

*[Signature]*  
S. R. DATTA  
NOTARY

18.05.2025

18 MAY 2025



VERIFICATION:

I, the deponent within named do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at Kolkata on the 18<sup>th</sup> Day of May, 2025.

Identified by me

*S. K. Datta*  
Advocate 18.05.2025

State of West Bengal

Deponent



-X-



**Government of West Bengal**  
**Office of the District Magistrate, Darjeeling**  
**District Environment & Biodiversity Section**  
e-mail:- oc.environmentdarj@gmail.com

Dated: 28/04/2025.

Memo No. 12 /Env-Bio/Darj/2025

To : 1. The Commissioner of Police,  
Siliguri Commissionerate,  
Ward No. 47, Pritam Jote,  
Siliguri - 734010.

**Sub : Seeking action taken report against the order dated 28/11/2024 of Hon'ble NGT Case NO. OA '167/2024/EZ.**

Sir,

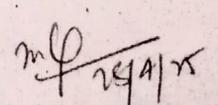
Apropos above mentioned subject, this is to inform you that a suo-moto case has been initiated by the Hon'ble National Green Tribunal (NGT), New Delhi being OA 167/2024/EZ regarding illegal mining in an around Putinbarie TG along Balason River and Rakti River. Said matter was later shifted to NGT, Eastern Zone Bench, Kolkata. As per direction of Hon'ble NGT, Kolkata a joint inspection was conducted by a team consisting of members from CPCB, WBPCB and Darjeeling District Administration. Copy of said enquiry report is enclosed herewith for your kind perusal. The report was submitted to the Hon'ble NGT in the form of an affidavit. Thereafter, Hon'ble NGT passed an observation on 28/11/2024 seeking action taken report against the illegal miners (Copy enclosed).

Now, in continuation to your report received vide memo. No 69/SPC-E/Legal Cell dtd. 08.01.2025 I am directed to request you to send specific action taken report against the illegal mining especially in and around Putinbarie TG considering both the banks of River Balason and River Rakti mentioning specific names of the persons involved, arrest made, if any, case initiated and the present state of case.

You are also requested to suggest the remedial measures taken to check environmental violations and environmental degradation.

An early response is earnestly solicited for timely filing affidavit in Hon'ble NGT within 05.05.2025.

Yours faithfully,

  
Addl. District Magistrate (Env.)  
Darjeeling.

~~IX~~ "Annexure-R-2"

GOVT. OF WEST BENGAL  
OFFICE OF THE COMMISSIONER OF POLICE  
SILIGURI POLICE COMMISSIONERATE  
MALLAGURI, P.O. PRADHANNAGAR,  
SILIGURI (WB), PIN- 734003  
Phone No. 0353-2511210  
Email Id: cpspc@wb.gov.in

Memo No. 871 /SPC-E/Legal Cell

Date: 03/05/2025

From : The Commissioner of Police,  
Siliguri Police Commissionerate.

To : The Additional District Magistrate (Env.),  
Darjeeling.

Ref : Your office Memo No. 12/Env-Bio/Darj/2025 dated 28/01/2025.

Sub : **Action Taken Report.**

In reference to above, in sending herewith the report regarding action taken against illegal mining cases registered under Siliguri Police Commissionerate as per below noted format :

Sl. No	Case Reference	No. of vehicle seized	Place of Seizure	Arrest if any	Case Status
1	Matigara PS Case No-470/2024, Dated-31/07/2024, U/S - 223/303(2)/317(2) of BNS R/W Section 21 of Mines & Minerals (Development & Regulation) Act	06 (six) wheeler Truck, having Regn. No. WB73C3924, loaded with sand	Fulbari Patan Bridge	01 person arrested namely Bir Bdr. Rai s/o- Surya Kr. Rai of Rongmua T.E., Sadar Division, PS- Jurbunglow, Dist- Darjeeling	C/S submitted vide C/S No. 716/24 dt-31.12.24
2	Matigara PS Case No 471/2024, Dated-31/07/2024, U/S - 223/303(2)/317(2) of BNS R/W Section 21 of Mines & Minerals (Development & Regulation) Act	01 (one) Dumper bearing Regn No. WB73E2234, loaded with sand	Baniakhari Ghat	Not arrested	C/S Submitted vide C/S No. 473/24 dt-24.09.24 against 02 accused persons namey 1) Issac Ekka s/o- Prem Prakash Ekka R/O- Chandmoni T.E old Matigara, Road PO+PS- Matigara (2) Jagobandhu Barman s/o- Lt. Haleswar Barman of Bainakhari Lalpool. PS- Matigara, Darjeeling
3	Matigara PS Case No-482/2024, Dated-10.08.2024, U/S - 223/303(2)/317(2)(5) of BNS R/W Section 21 of Mines & Minerals (Development & Regulation) Act	(03) Three nos. of vehicle Tractor bearing Regn. No. (i) WB 91 TC 02, (ii) WB - 73 F 1219 and (iii) Tractor without number plate ( POWER Track 439 DS, ALT 4000)	Fulbari Panikumari Ghat	Not arrest	C/S Submitted vide C/S No. 614/24 dt-30.11.24
4.	Matigara PS Case No-483/2024, Dated-11.08.2024, U/S - 223/303(2)/317(2)(5) of BNS R/W Section 21 of Mines & Minerals (Development &	01 (One) Tractor bearing Regn. No. WB 73 1274 loaded with river bed material	Shivmandir Chiria More	Not arrest	C/S Submitted vide C/S No. 695/2024 Dated-31.12.2024 against accused persons namey (i) Swapan Roy (Driver of Vehicle) s/o Biraj Mohan Roy of Sarkar Para,

					Dist.- Cooch Behar and (ii) dipaksingha s/o sapinsingha of dumrigurichhat, PO- New Rangia, PS- Matigara, Dist.- Darjeeling
5	Matigara PS Case No- 549/2024, Dated- 13.09.24, U/S - 223/ 303(2)/317(2)(5) of BNS R/W Section 21 of Mines & Minerals (Development & Regulation) Act	01 (one) vehicle Regn. No. WB - 69 A 1571 loaded with river bed material	Balason River Ghat	Not arrested	C/S Submitted vide C/S No.474/24 dt-25.09.25 against accused persons namely(1)Sri Prasanjit Malakar s/o- Madhab Malakar of Ramkrishna Jote , PS- Matigara, Dist- Darjeeling &(2) Md Hkim s/o- Md Safique
6	Matigara PS Case No- 598/2024, Dated- 08.10.2024, U/S - 303(2)/317(2) of BNS r/w sec 21 of Mines & Minerals Act	01 (One) Truck (Dumper) bearing Regn. No. WB - 73D/7809 loaded with river bed material	Dry Fish Market	02 person arrested namely (1) Rajni Kanta Roy s/o- Lt. Kamala Kanto Roy of goyelmore near Barsana Hotel, PS- Matigara, Dist- Darjeeling &(2) Bijay Barman s/o- Bhairab Barman of Tirangamore, Patiramjote, PS- Matigara, Dist- Darjeeling	C/S Submitted vide C/S No. 544/24 dt-12.11.24 against 02 accused persons
7	Matigara PS Case No. 616/24, Dated- 17/10/2024 u/s - 303(2)/317(2) of BNS R/W Sec 21 of Mines & Minerals (Development & Regulation Act)	01 (One) Tractor having Regn. No. WB -73 E 0757 and another without number plat loaded with river bed material	Babarbari Ghat	Not arrest	C/S Submitted vide C/S No. 667/24 dt-31.12.24 against accused person namely-(1)Jaydeb Singha (32yrs) s/o Bijay Singh of Nabinjote,Nimai & (2) Mithun Barman (24yrs) s/o Manoranjan Barman of Jyotinagar New Rangia, both PS-Matigara, Dist- Darjeeling
8	Matigara PS Case No- 76/2024 Dated - 13.11.2024, U/S - 223/ 303(2)/317(2)(5) of BNS R/W Section 21 of Mines & Minerals (Development & Regulation) Act	01 (One) Tata Dumper having Regn. No. NL07 A 9578 loaded with river bed materials	Sishabari	Not arrest	C/S Submitted vide C/S No. 560/24 dt-20.11.24 against one accused person namely Abhijit Barman s/o- Nagen Barman of Chaitanyanagar PS- Matigara, Dist- Darjeeling
9	Matigara PS Case No- 693/2024, Dated - 23.11.2024, U/S - 303(2)/317(2)(5) of BNS R/W Section 21 of Mines & Minerals (Development & Regulation) Act	02 (Two) vehicle no. WB 73 A/7789 (Tata Truck) & vehicle no. WB- 73 G 4426 (Tractor with trolley) loaded with river bed materials	Sutki Godown	Not arrest	C/S Submitted vide C/S No. 730/24 dt- 31.12.24 against accused persons namely (1)Rabi Das Lt. Sukra Das of Tumbajote PS- Matigara, Dist- Darjeeling & (2) Mantu Roy s/o- Jogendra Nath Roy of Rananagar,PS- Matigara, Dist- Darjeeling

Sl. No	Case Reference	No. Of vehicle seized	Place of Seizure	Arrest if any	Case status
10	Matigara PS Case No-695/2024, Dated – 24.11.2024, U/S – 303(2)/317(2)(5) of BNS R/W Section 21 of Mines & Minerals (Development & Regulation) Act	01 (One) vehicle bearing Reg. No. WB – 73 G 5074 (Tractor with trolley) loaded with river bed materials	S.P Mukharjee Road, Shivmandir	01 Person.	C/S Submitted vide C/S No. 178/25 dt- 31.03.25 against accused person namely Manjay Barman s/o- Lt. Bhaben Barman of Sisabari, Matigara PS- Matigara, Dist- Darjeeling
11	Matigara PS Case No-697/2024, Dated – 24.11.2024, U/S – 303(2)/317(2)(5) of BNS R/W Section 21 of Mines & Minerals (Development & Regulation) Act	01 (One) vehicle bearing Reg. No. WB – 74 BP 9836 (Tractor with trolley) loaded with river bed materials	Bashbari Ghat	Not arrest	C/S Submitted vide C/S No. 692/24 DT-30.12.24 against accuse person namely Mintu Roy s/o Umesh Ch Roy of Pachkelguri PS- Matigara, Dist- Darjeeling
12	Matigara PS Case No-698/2024, Dated – 25.11.2024, U/S – 303(2)/317(2)(5) of BNS R/W Section 21/21(4) of Mines & Minerals (Development & Regulation) Act	01 (one) Truck bearing Regn. No. WB73H1339 loaded with river bed materials	Kalu Ghat	Not arrest	C/S Submitted vide C/S No. 92/25 dt- 28.02.25 agaist accused persons namely (1) Mina Devi Giri w/o- Rgav Giri of Pachkelguri, PS- Matigara, Dist- Darjeeling and (2) Saroj Chhetri s/o Chandra Bdr. Chhetri of Uppertoryok busty, Turyak Khasmal, PS- Kurshong, Dist- Darjeeling.
13	Matigara PS Case No 707/2024, Dated – 29/11/2024, U/S- 223/303(2)/ 317(2)(5) of B.N.S. r/w sec 21 of Mines & Minerals Act, 1957	(02) Two,nos of vehicle having Reg. No. WB - 74 BQ 8387 & vehicle no. WB-91/8152 (Tractor with trolley) loaded with river bed materials	Sishabari, Halomore	02 persons	C/S Submitted

## 2025 from Jan to April

14	Matigara PS Case No-26/25, Dated- 13.01.2025, u/s – 303(2)/317(2)(5) of BNS R/W Sec 21 of Mines & Minerals Act	WB – 73 E 5260 (Dumper Truck) loaded with river bed material at Ashian Highway-2, Paulpara under PS- Matigara while the driver /owner of the vehicle fled away from the spot	Asian Highway-2, Paulpara, P.S- Matigara, Dist - Darjeeling	Not arrested	C/S Submitted vide C/S No. 76/25 dt-23.02.25 against accused person namely Ujjal Kr. Mahanta s/o- Uttam Kr Mahanta of Tari Balason colony 125, PS- Matigara, Dist- Darjeeling
15	Matigara PS Case No-42/25, Dated- 20.01.2025,u/s – 303(2)/317(2)/317(5)/3 (5) of BNS r/w sec 21 of Mines & Minerals Act.(.)	One Dumper (06 wheelers) bearing Reg. No. WB – 73 E 7674 loaded with river bed materials (sand) at Chathut Medical more	Chathut, Medical More, P.S- Matigara, Dist - Darjeeling	One (01) arrested	C/S Submitted vide C/S no. 224/25 dt-17.04.25 against accused person namely Pradip Baroi (36yrs) s/o- Panchanan Baroi of Shantipur PS- Matigara, Dist- Darjeeling
16	Matigara PS Case No-68/25, Dated- 31.01.2025,u/s – 303(2)/317(2)(5) of BNS r/w sec 21 of Mines & Minerals Act	one vehicle Dumper Truck bearing no. WB – 73 D 9727 loaded with river bed materials	Chowrangi More, Patiramjote, PS- Matigara, Dist- Darjeeling	Not arrested	C/S Submitted vide C/S No. 78/25 dt- 27.02.25 against accused person namely Joydeb Barman s/o- Akash Barman of Permanent Address- Nichu Patiram, Matigara, PatiramJote, PS- Matigara, Dist- Darjeeling

17	Matigara PS Case No- 72/25, Dated- 01.02.2025, u/s - 303(2)/317(2)/317(5) of BNS r/w sec 21 of Mines & Minerals Act	One Mahindra Pickup vehicle bearing Regn. No. WB - 73 D/8697 and (ii) One Mahindra Pick Up vehicle bearing no. WB - 73 C/1771 both vehicle loaded with river bed materials	Near Dry Fish Market, PS- Matigara, Dist- Darjeeling	Not arrested	C/S Submitted vide C/S No. 206/25 dt-31.03.25 against accused person namely Pankaj Sha of Patiramjote, Rabindranagar, PS- Matigara, Dist- Darjeeling
18	Matigara PS Case No- 73/25, Dated- 01.02.2025, u/s - 303(2)/317(2)/317(5) of BNS r/w sec 21 of Mines & Minerals Act	One Power track Tractor with trolley bearing regn. no. WB - 74 BP/ 0075 loaded with river bed materials	Near Dry Fish Market, PS- Matigara, Dist- Darjeeling	Not arrested	C/S Submitted vide C/S No. 220/25 dt 16/04/25 ASI Pema Dorjee Sherpa
19	Matigara PS Case No- 77/25, Dated- 02.02.2025, u/s - 303(2)/317(2)/317(5) of BNS r/w sec 21 of Mines & Minerals Act	One Eicher Truck bearing Reg. No. WB - 73 G / 4847 loaded with river bed materials near Sun Nursing Home PS - Matigara	Near Sun Nursing Home, PS- Matigara, Dist- Darjeeling	Not arrested	C/S Submitted vide C/S No. 134/25 dt-28.02.25 against accused person namely ASI Bikash Barman
20	Matigara PS Case No- 79/25, Dated- 03.02.2025, u/s - 303(2)/317(2)/317(5) of BNS r/w sec 21 of Mines & Minerals Act	One Tractor with trolley without number plat, Chassis Serial No. T053632859KM, Engine Seal No. E3724340 loaded with river bed materials	Fulbari Patan Ghat, PS- Matigara, Dist- Darjeeling.	Not arrested	CS Submitted vide C/S NO. 278/25 DT: 30/05/225 Accused Named Raju Sharma S/o Sri Ram Chandra Sharma of Khopril Bazar Dist Darjeeling
21	Matigara PS Case No- 91/25, Dated- 07.02.2025, u/s - 303(2)/317(2)/317(5) of BNS r/w sec 21 of Mines & Minerals Act	one vehicle Tata small Truck having Regn. No. WB 73 E 2287 loaded with river bed materials (bolder)	In front of Bharat Petrol pump near Bastu Vihar, PS- Matigara, Dist- Darjeeling	Not arrested	C/S Submitted vide Matigara PS C/S no. 202/25 dated 31/05/225
22	Matigara PS Case No- 110/25, Dated- 15.02.2025, u/s - 303(2)/317(2)(5) of BNS r/w sec 21 of Mines & Minerals Act	one Truck bearing Regn. No. WB 73 D 3143 Blue color SML Turbo T3500 loaded with river bed materials	Tumbajote near Jora Bridge, PS- Matigara, PS- Matigara, Dist- Darjeeling	Not arrested	C/S Submitted vide C/S No. 163/25 dt- 30.03.25 against Karun Ch. Das s/o- Lt. Krishna Das of Rananagar, PS- Matigara, Dist- Darjeeling
23	Matigara PS Case No- 114/25, Dated- 16.02.2025, u/s - 303(2)/317(2)(5) of BNS r/w sec 21 of Mines & Minerals Act	one Truck (Dumper) bearing Reg. No. WB - 76 A 9336 loaded with river bed materials	Khaprail More near Jaiswal Line Hotel, PS- Matigara, PS- Matigara, Dist- Darjeeling	Arrested	C/S Submitted vide C/S No. 135/25 dt- 28.02.25 against accused person ASI BIKASH
24	Matigara PS Case No- 115/25, Dated- 16.02.2025, u/s - 303(2)/317(2)(5) of BNS r/w sec 21 of Mines & Minerals Act	02 nos of Tata Dumper bearing Reg. No. WB - 73 D 8883 & Tata Dumper Truck bearing Reg. No. WB - 73 D 8432 loaded with river bed materials at By Pass More	At By Pass More in front of Office of Bartaman News Paper, PS- Matigara, PS- Matigara, Dist- Darjeeling	Arrested 02 persons	Pending

25	Matigara PS Case No-116/25, Dated-16.02.2025, u/s - 303(2)/317(2)(5) of BNS r/w sec 21 of Mines & Minerals Act	one Truck (Dumper) bearing Reg. No. WB - 73 D 8850 loaded with river bed materials	Matigara Bazar, PS-Matigara, PS-Matigara, Dist-Darjeeling	Arrested 01	C/S Submitted vide C/S No. 238/25 dated 28/02/25
26	Matigara PS Case No-117/25, Dated-16.02.2025, u/s - 303(2)/317(2)(5) of BNS r/w sec 21 of Mines & Minerals Act	one Truck (Dumper) bearing Reg. No. WB - 73 D - 9614 loaded with river bed materials	Khaprail Bazar, PS-Matigara, PS-Matigara, Dist-Darjeeling	Arrested 01	C/S Submitted vide C/S No. 174/25 dt-31.03.25 against accused person namely Pintu Roy s/o- Anil Roy of Goyaljote, PS- Matigara, Dist- Darjeeling
27	Matigara PS Case No-118/25, Dated-16.02.2025, u/s - 303(2)/317(2)(5) of BNS r/w sec 21 of Mines & Minerals Act	one Truck (Dumper) bearing Reg. No. WB - 73 D - 9649 loaded with river bed materials	Khaprail Bazar PS-Matigara, PS-Matigara, Dist-Darjeeling	Arrested 01	CS Submitted asi Mangal kisku vdie Matigara PS C/S no. 279/25 dated 30/04/25 agisnt Bapi Roy S/O Sukumar Roy of Goyal Jote P'S Matigara Darjeeling
28	Matigara PS Case No-119/25, Dated-16.02.2025, u/s - 303(2)/317(2)(5) of BNS r/w sec 21 of Mines & Minerals Act	one Tractor with trolley bearing Regn. No. WB - 74 BN 4255 loaded with river bed materials	At Khaprail Road in front of Alam Crasher, PS-Matigara, PS-Matigara, Dist-Darjeeling	Arrested 01	C/S Submitted vide C/S No. 152/25 dt- 28.03.25 against accused person namely Ramesh Sahani s/o- E. Sahani of Baniakhari Tripalijote. PS-Matigara, Dist- Darjeeling
29	Matigara PS Case No-120/25, Dated-16.02.2025, u/s - 303(2)/317(2)(5) of BNS r/w sec 21 of Mines & Minerals Act	Tractor with trolley bearing Regn. No. WB - 73 TC 180 without number plate loaded with river bed materials	At Khaprail Road in front of Alam Crasher, PS-Matigara, PS-Matigara, Dist-Darjeeling	Arrested 01	C/S Submitted vide C/S No. 181/25 dt- 31.03.25 against accused person namely Jiban Roy s/o- Shyamal Roy of Simultala Baba Loknath Colony PS-Matigara, Dist- Darjeeling
30	Matigara P.S Case No-142/2025, Dated-27.02.2025, U/S-303(2)/317(2)/317(5) of BNS, R/W Sec- 21 of Mines & Minerals Act	one Bolero Pick-up bearing Reg No- WB73E-9985, loaded with river bed materials	Govt. Colony, P.S-Matigara, Dist-Darjeeling[	Arrested 01	Pending
31	Matigara PS Case No-150/2025, Dated - 04.03.2025, U/S - 303(2)/317(2)(5) of BNS r/w sec 21 of Mines & Minerals Act	one Tractor EURO -55, Supermaxx Blue Colour without number plate loaded with river bed materials	Matigara Bazar main Road, P.S-Matigara, Dist-Darjeeling	Not arrested	C/S Submitted vise C/S No. 159/25 dt-30.03.25 against accused person namely Rajen Sahani s/o- Lt. Pream Sahani of Baniakhari Tripalijote PS-Matigara, Dist- Darjeeling
32	Matigara PS Case No-151/2025, Dated - 05.03.2025, U/S - 303(2)/317(2)(5) of BNS, R/W sec 21 of Mines & Minerals Act	one Tractor with Trolley bearing Regn. No. WB73BR9383 loaded with river bed materials	Matigara Bazar main Road, P.S-Matigara, Dist-Darjeeling	Not arrested	CS Submitted vide C/S No. 288/25 dt- 30.04.25 against accused person namely Dayal Barman s/o- Bahadur Barman of Patharghatta, PS- Matigara, Dist- Darjeeling.

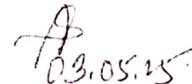
33	Matigara PS Case No-152/2025, Dated - 06.03.2025, U/S - 303(2)/317(2)(5) of BNS, R/W sec 21 of Mines & Minerals Act	(i) One Tractor with trolley having Regn. No. WB 74 BN 9966 and (ii) Tractor with trolley having Regn. No. WB - 74 BQ 4061 loaded with stone chips and sand	Khaprail Road near Khaprail More, P.S- Matigara, Dist- Darjeeling	02 arrested	C/S Submitted vide Matigara PS C/S No. 237/25 dt-25.04.25 against accused person namely (1) Sanjib Barman s/o- Nil Kamal Barman of Goyaljote, PS- Matigara, Dist- Darjeeling and (2) Bankim Barman s/o- Tepu Barman of -do-
34	Matigara PS Case No-153/2025, Dated - 06.03.2025, U/S - 303(2)/317(2)(5) of BNS, R/W sec 21 of Mines & Minerals Act	(i) One Tata Dumper having Reg. No. WB 73 G 7486 and (ii) One Tata Dumper having Reg. No. WB 73 G 7386 loaded with river bed materials at Khaprail More	Khaprail More, P.S- Matigara, Dist- Darjeeling	Not arrested	C/S Submitted vide C/S No. 176/25 dt-31.03.25 against accused persons namely (1) Sentu Saha s/o- Kalu Saha of Babara para Simuliya Uttar Dinajpur and (2) Md Suleman s/o- Md Souran
35	Matigara PS Case No-154/2025, Dated - 06.03.2025, U/S - 303(2)/317(2)(5) of BNS, R/W sec 21 of Mines & Minerals Act	01 (One) vehicle Tractor with trolley blue colour bearing Regn. No. WB 74 BP 0979 loaded with river bed materials	Gate of Matigara Tea Garden, P.S- Matigara, Dist- Darjeeling	01 Arrested	C/S Submitted ASI Aibul Islam C/S vide Matigara PS C/S no. 188/25 dated 31/01/25 against Chandan Barman SO kalai pada Barman of Chaitaynapur PS Matigara darjeeling
36	Matigara PS Case No-160/2025, Dated - 07.03.2025, U/S - 303(2)/317(2)(5) of BNS, R/W sec 21 of Mines & Minerals Act	one vehicle EICHER Truck bearing Regn. No. WB - 73 C -5823 loaded with river bed materials at Khaprail More under Matigara PS	Khaprail More, P.S- Matigara, Dist- Darjeeling	01 Arrest	C/S Submitted Vide C/S No. 171/25 dt- 31.03.25 Sisir Gurung (39yrs) s/o- Lt. Nor Bahadur Gurung of Gayabari, PS- Kurseong, Dist- Darjeeling
37	Matigara PS Case No-161/2025, Dated - 08.03.2025, U/S - 303(2)/317(2)(5) of BNS, R/W sec 21 of Mines & Minerals Act	one vehicle Dumper white colour bearing Regn. No. WB - 53 B 2590 loaded with river bed materials at Ninety Nine More under Matigara	Ninety Nine More, P.S- Matigara, Dist- Darjeeling	Not arrested	C/S Submitted (SI Mrintunjoy) vide Matigara PS Case No. 186/25 dated 31/03/25 against Biploj Roy S/o Amail Roy of Nagarjote PO Nema Darjeeling
38	Matigara PS Case No-165/2025, Dated - 10.03.2025, U/S - 303(2)/317(2)(5) of BNS, R/W sec 21 of Mines & Minerals Act	one Tractor with trolley bearing Regn. No. WB 73 E 1457 loaded with river bed materials	Simultala in front of Global IT Park, P.S- Matigara, Dist- Darjeeling	Not arrested	CS Submitted (PSI Abhijit Banik) C.s No. 278/25 dated 30/04/25
39	Matigara PS Case No-172/2025, Dated - 14.03.2025, U/S - 303(2)/317(2)(5) of BNS r/w sec 21 of Mines & Minerals Act	Tractor with trolley having Regn. No. WB - 73E7090 loaded with river bed	On the road in front of Matigara PS, P.S- Matigara	Not arrested	Pending
40	Matigara PS Case No-178/2025, Dated - 17.03.2025, U/S - 303(2)/317(2)(5) of BNS r/w sec 21 of Mines & Minerals Act	one vehicle Truck bearing Regn. No. WB - 73 D 5575	Bashbari Ghat, P.S- Matigara, Dist- Darjeeling	01 Arrested	CS Submitted vide C/S No. 156/25 dt- 30.03.25 against accused person namely Debilal Thami (38yrs) s/o- Mangal Thami of Mangalpuri, PS- Sadar, Dist- Darjeeling

41	Matigara PS Case No-179/2025, Dated - 17.03.2025, U/S - 303(2)/317(2)(5) of BNS r/w sec 21 of Mines & Minerals Act	one Tractor with Trolley bearing Regn. No. WB - 73 TC 180 loaded with river bed materials at Himul in front of Gate No-2	Himul in front of Gate No-2, P.S-Matigara, Dist-Darjeeling	Not arrested	C/S Submitted (SI PRASN TAMANG) Vide C/S.No. no. 255/25 dated 30/04/25 against accused Anil Oroan S/O Budiya Oroan of Fulbari Busty New Chamta PS Matigara Dist Darjeeling
42	Matigara PS Case No-188/2025, Dated - 19.03.2025, u/s - 303(2)/317(2)/317(5) of BNS r/w sec 21 of Mines & Minerals Act	one vehicle Bolero Pickup bearing Regn. No. WB 73 D 8697	Near West Point School at Tumbajote, P.S-Matigara, Dist-Darjeeling	Not arrested	C/S Submitted vide C/S No. 168/25 Dated 31/03/25
43	Matigara PS Case No-191/2025, Dated - 19.03.2025, u/s - 303(2)/317(2)/317(5) of BNS r/w sec 21 of Mines & Minerals Act	one vehicle Dumper White colour bearing Regn. No. WB 73 D 7559 loaded with river stone chips	Khaprail Road, in front of Army Quarter, P.S-Matigara, Dist-Darjeeling	Not arrested	Pending
44	Matigara PS Case No. 194/2025, Dated - 21.03.2025, u/s - 303(2)/317(2)/317(5) of BNS r/w sec 21 of Mines & Minerals Act	one vehicle Tractor Blue Colour bearing Regn. No. WB - 91 TC 01 with trolley loaded with river bed sand at Baniakhari Ghat	Baniakhari Ghat, P.S-Matigara, Dist-Darjeeling	Not arrested	C/S Submitted vide C/S No. 231/25 dt-21.04.25 against accused person namely Ranjan Sahani s/o- Naresh Shani of Khaprail Bazar Mirik Road by lane, PS- Matigara, Dist-Darjeeling
45	Matigara PS Case No-195/2025, Dated - 22.03.2025, u/s - 303(2)/317(2)/317(5) of BNS r/w sec 21 of Mines & Minerals Act	one Tractor fitted with Trolley bearing Regn. No. WB 73 F 1239 loaded with river bed materials	Baniakhari near Hanuman Mandir, P.S-Matigara, Dist-Darjeeling	Not arrested	C/S Submitted(ASI CHANDAN CHAKRABORTY) C.S no. 284/25 dated 30/04/25 I Ramesh Sahani S/ Ramasis Sahain of Himul Baniakharia Dist Darjeeling
46	Matigara PS Case No-205/2025, Dated - 25.03.2025, u/s - 303(2)/317(2)/317(5) of BNS r/w sec 21 of Mines & Minerals Act			Not arrested	CS submitted VIDE C/S No. 238/25dt- 25.04.25 against accused person namely Naresh Barman(48yrs) s/o- Tula Barman of Patiramjote Matigara. PS-Matigara, Dist- Darjeeling
47	Matigara PS Case No-209/2025, Dated - 28.03.2025, u/s - 303(2)/317(2)(5) of BNS r/w sec 21 of Mines & Minerals Act	Dumper bearing Regn. No. WB -73 G 5233 loaded with river bed materials	Kawakhali, opposite CRPF Group Centre, P.S-Matigara, Dist-Darjeeling	01 arrested	Not arrested (ASI AIBUL ISLAM) C/S No. 345/25 dated 28/04/25 agianst Ranindra Barman S/o Dinesh barman of Ranidanga, PS- Bagdogra Darjeeling
48	Matigara PS Case No-217/2025, Dated - 31.03.2025, u/s - 303(2)/317(2)(5) of BNS r/w sec 21 of Mines & Minerals Act	one Truck bearing Regn. No. WB 76 2214 loaded with river bed materials	Tumbajote near West Point School, P.S-Matigara, Dist-Darjeeling	01 arrest	Pending

49	Matigara PS Case No- 230/2025, Dated - 06/04/2025, U/S - 303(2)/317(2)(5) of BNS, R/W sec 21 of Mines & Minerals Act	one Tractor fitted with Trolley bearing Regn. No. WB74BU6686 loaded with river bed materials at BDO Office More	BDO Office More, P.S- Matigara, Dist- Darjeeling	Not arrested	Pending
50	Matigara PS Case No- 232/2025, Dated - 07/04/2025, U/S - 303(2)/317(2)(5) of BNS, R/W sec 21 of Mines & Minerals Act	One Track bearing Regn. No. WB73A9343 loaded with river bed materials	Chowrangi More, P.S- Matigara, Dist- Darjeeling	Not arrested	Pending
51	Matigara PS Case No- 233/2025, Dated - 07/04/2025, U/S - 303(2)/317(2)(5) of BNS, R/W sec 21 of Mines & Minerals Act	Seized one Track bearing Regn. No. WB73D0139 loaded with river bed materials at BansbariGhat,	BansbariGhat, P.S- Matigara, Dist- Darjeeling	Not arrested	CS Submitted vide C/S No. 244/25dt- 27.04.25 against accused person namely Sripada Roy s/o- Naresh Ch. Roy of Pachkalguri, Patharghata, PO- Nimai, PS- Matigara, Dist- Darjeeling
52	Matigara PS Case No- 241/2025, Dated - 11/04/2025, U/S - 303(2)/317(2)/317(5) Act. BNS r/w Sec. 21 of Mines & Mineral Act	One Dumper (Truck) having displayed Regn. No. WB 73 D 6443 loaded	Shivmandir under Pass, P.S- Matigara, Dist- Darjeeling	01 arrested	ASI AIBUL ISLAM C/S no 76/25 dated 23/02/25 against accused Shyam Roy (49 Yrs.apprx ). S/O- Lt. Hari Kishor Roy of Alshia Bazar, Chaitanyapur, P.O. New Rangia, PS- Matigara, Dist - Darjeeling
53	Matigara PS Case No- 248/2025, Dated - 16/04/2025, U/S - 303(2)/317(2)/317(5) of BNS r/w Sec. 21 of Mines & Mineral Act	one vehicle (Dumper) having displayed Regn. No. WB 73 G 5017 loaded with Riverbed materials at Chowmin More Shivmandir under Matigara PS	Chowmin more Shivmandir, P.S- Matigara, Dist- Darjeeling	01 person arrested namely Madhu Barman s/o- Lt. Lakhi Barman of Pramod Nagar Balason Colony, PS- Matigara, Dist- Darjeeling	On 30.04.25 IO had cent CD before the Ld ACJM Court Siliguri as Call for CD date fixed on 30.04.25 and the original CD lying at Siliguri Court.

Special Police picket and naka checking are done at regular intervals. Situation is kept under watch, strong vigil is continuing over the river bank areas and adjoining areas.

This is for favour of your kind information and perusal.

  
 03.05.25  
 Commissioner of Police  
 Siliguri Police Commissionerate  
 Commissioner of Police  
 Siliguri Police Commissionerate

-X-

Government of West Bengal  
Office of the District Magistrate, Darjeeling  
District Environment & Biodiversity Section  
e-mail: oe.environmentdaj@gmail.com

Anugraha-RB 300

Memo No 118 /Env-Bio/Daj/2024

Dated 24/12/2024.

To : The Block Land & Land Reforms Officer,  
Matigara.

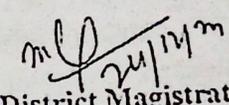
Sub : Hon'ble National Green Tribunal Case OA 167 /2024 /17 & order dated 28-11-2024.

Ref : Memo No. 112/Env/24 dt. 21-10-2024.

Apropos of above mentioned subject, Hon'ble National Green Tribunal has sought the status report about what action has been taken against the illegal miners as well as remedial action suggested by the Joint Committee Report to check environmental violation and degradation.

In this regard, you are requested to submit the above for filing counter affidavit before the Hon'ble National Green Tribunal within 09.01.2025.

This may kindly be treated as extremely URGENT.

  
Additional District Magistrate,(ENV).  
Darjeeling.

D. L. L. R. O. OFFICE  
DARJEELING

06 JAN 2025

RECEIVED



Government of West Bengal  
Office of the Block Land and Land Reforms Officer  
Matigara, Darjeeling

Date: 06/01/2025

Memo No. 44 /BLLRO-MTG/2025

To,  
The Additional District Magistrate (ENV.),  
Darjeeling.

Sub: Report regarding Action Taken against the illegal miners and remedial action to check environmental violation and degradation near Putinbarle Tea Estate  
Ref: his memo number 118/ENV/BIO/DARJ/2024 dated 24/12/2024

Respected Sir,

Apropos to the above mentioned subject, this is to bring to your kind notice that referencing Memo Number 112/ENV/24 dated 21/10/2024 and O.A. number 167/2024/EZ dated 28/11/2024, regarding the Report sought by National Green Tribunal dated 28/11/2024 the office of the undersigned would like to submit that the mining activities and its subsequent permissions, issuance of Challan, regulation falls under the jurisdiction of WBMDTCL who is the state authority on this matter. However, as per the direction of the DM and guidelines outlined in the relevant memos, mining operations were supervised and checked by the undersigned along with the police personnel.

It is pertinent to bring to your kind notice that on August 4, 2024, raids were carried out in coordination with Matigara Police personnel across multiple locations, including Mouza Khaprul (JL 14), Fulbarie Patan Chat (JL 19), Gourie (JL 60), and Patan Chat (JL 61). Subsequently an unauthorized quantity of 1, 25,000 cubic feet of riverbed material (RBM) was seized. The seized material was handed over to the Matigara Police Station for safe custody and a fine of INR 6 lakhs was imposed and subsequently realized from the parties involved in the unauthorized mining activity. (Copy Enclosed).

As per the raid schedule prepared under the instructions of the BLLRO, Matigara, daily raid programs for mining activities have been conducted across the Matigara block since November 2024 to curb the illegal mining activities if found during the raid.

In the month of November in compliance with the order of the above mentioned subject a joint raid was conducted by the team of BLLRO Matigara and Police personnel from Matigara Police station and as a result of the raid all the mining activities in the jurisdiction of Matigara Block

- 20 -

was closed .As a result of all the mining activities being closed a deputation was given by the local people (whose livelihood depends upon mining activity) to the BDO Matigara dated 22/11/2024. Furthermore a meeting was also called by the mayor of Siliguri Municipality Corporation regarding the matters as raised by the local people residing near the Balason River. The said meeting was chaired by the Honorable Mayor in presence of ADM LR Darjeeling, IC Matigara , BDO Matigara and BLLRO Matigara .

This is for your kind perusal and taking necessary action.

Encl. : As stated above.

  
06/01/24

**Block Land & Land Reforms Officer**  
**Matigara, Darjeeling**

**Block Land & Land Reforms Officer**  
**Matigara Block**

~~SECRET~~

Government of West Bengal  
Office of the Block Land and Land Reforms Officer  
Matigara, Darjeeling

Memo No. 4818/BL&amp;LRO-MTG/24

Dated : 18 / 11 / 2024

To  
The ADM & District Land & Land Reforms Officer  
Darjeeling

Sub: Raid/investigation programme for mining activities

Sir,  
Apropos to the above mentioned subject, the undersigned would like conduct a raid programme for mining activities, as per the chart given under:

DATE	MORNING SHIFT	EVENING SHIFT
21.11.2024	Sri Dawa Pemba Dukpa, R.O Sri Bimal Koti, R.O Sri Ranjit Kerkatta, UDC	Sri Dipesh Subba, R.O Sri Sonam Sherpa, R.O Sri Khairul Hussain,UDC
22.11.2024	Smt Pema Doma Yalmo, R.O Smt Dichen Bhutia, R.O Sri Amitava Biswas, UDC	Sri Dawa Pemba Dukpa, R.O Sri Bimal Koti, R.O Sri Sajan Raj Chettri, HC
23.11.2024	Sri Dipesh Subba, R.O Sri Sonam Sherpa, R.O Sri Bhaskar Pal, UDC	Smt Pema Doma Yalmo, R.O Smt Dichen Bhutia, R.O Sri Sanjeev Ghosh, UDC
25.11.2024	Sri Dawa Pemba Dukpa, R.O Sri Bimal Koti, R.O Sri Khairul Hussain, UDC	Sri Dipesh Subba, R.O Sri Sonam Sherpa, R.O Sri Ranjit Kerkatta, UDC
27.11.2024	Smt Pema Doma Yalmo, R.O Smt Dichen Bhutia, R.O Sri Sajan Raj Chettri, HC	Sri Dawa Pemba Dukpa, R.O Sri Bimal Koti, R.O Sri Amitava Biswas, UDC
28.11.2024	Sri Dipesh Subba, R.O Sri Sonam Sherpa, R.O Sri Sanjeev Ghosh, UDC	Smt Pema Doma Yalmo, R.O Smt Dichen Bhutia, R.O Sri Bhaskar Pal, UDC
29.11.2024	Sri Dawa Pemba Dukpa, R.O Sri Bimal Koti, R.O Sri Ranjit Kerkatta, UDC	Sri Dipesh Subba, R.O Sri Sonam Sherpa, R.O Sri Khairul Hussain, UDC
02.12.2024	Smt Pema Doma Yalmo, R.O Smt Dichen Bhutia, R.O Sri Amitava Biswas, UDC	Sri Dawa Pemba Dukpa, R.O Sri Bimal Koti, R.O Sri Sajan Raj Chettri, HC
04.12.2024	Sri Dipesh Subba, R.O Sri Sonam Sherpa, R.O Sri Bhaskar Pal, UDC	Smt Pema Doma Yalmo, R.O Smt Dichen Bhutia, R.O Sri Sanjeev Ghosh, UDC
05.12.2024	Sri Dawa Pemba Dukpa, R.O Sri Bimal Koti, R.O Sri Khairul Hussain, UDC	Sri Dipesh Subba, R.O Sri Sonam Sherpa, R.O Sri Ranjit Kerkatta, UDC
06.12.2024	Smt Pema Doma Yalmo, R.O Smt Dichen Bhutia, R.O Sri Sajan Raj Chettri, HC	Sri Dawa Pemba Dukpa, R.O Sri Bimal Koti, R.O Sri Amitava Biswas, UDC
07.12.2024	Sri Dipesh Subba, R.O Sri Sonam Sherpa, R.O Sri Sanjeev Ghosh, UDC	Smt Pema Doma Yalmo, R.O Smt Dichen Bhutia, R.O Sri Bhaskar Pal, UDC
09.12.2024	Sri Dawa Pemba Dukpa, R.O Sri Bimal Koti, R.O Sri Khairul Hussain, UDC	Sri Dipesh Subba, R.O Sri Sonam Sherpa, R.O Sri Ranjit Kerkatta, UDC
11.12.2024	Smt Pema Doma Yalmo, R.O Smt Dichen Bhutia, R.O Sri Sajan Raj Chettri, HC	Sri Dawa Pemba Dukpa, R.O Sri Bimal Koti, R.O Sri Amitava Biswas, UDC
12.12.2024	Sri Dipesh Subba, R.O Sri Sonam Sherpa, R.O Sri Sanjeev Ghosh, UDC	Smt Pema Doma Yalmo, R.O Smt Dichen Bhutia, R.O Sri Bhaskar Pal, UDC

	Sri Dawa Pemba Dukpa, R.O Sri Bimal Koti, R.O Sri Khairul Hussain,UDC	Sri Dipesh Subba, R.O Sri Sonam Sherpa, R.O Sri Ranjit Kerkatta, UDC
09.12.2024	Smt Pema Doma Yalmo,R.O Smt Dichen Bhutia, R.O Sri Sajan Raj Chettri,HC	Sri Dawa Pemba Dukpa, R.O Sri Bimal Koti, R.O Sri Amitava Biswas, UDC
10.12.2024	Sri Dipesh Subba, R.O Sri Sonam Sherpa, R.O Sri Sanjeev Ghosh, UDC	Smt Pema Doma Yalmo,R.O Smt Dichen Bhutia, R.O Sri Bhaskar Pal,UDC
18.12.2024	Sri Dawa Pemba Dukpa, R.O Sri Bimal Koti, R.O Sri Khairul Hussain,UDC	Sri Dipesh Subba, R.O Sri Sonam Sherpa, R.O Sri Ranjit Kerkatta, UDC
19.12.2024	Smt Pema Doma Yalmo,R.O Smt Dichen Bhutia, R.O Sri Sajan Raj Chettri,HC	Sri Dawa Pemba Dukpa, R.O Sri Bimal Koti, R.O Sri Amitava Biswas, UDC
20.12.2024	Sri Dipesh Subba, R.O Sri Sonam Sherpa, R.O Sri Sanjeev Ghosh, UDC	Smt Pema Doma Yalmo,R.O Smt Dichen Bhutia, R.O Sri Bhaskar Pal,UDC
21.12.2024	Sri Dawa Pemba Dukpa, R.O Sri Bimal Koti, R.O Sri Khairul Hussain,UDC	Sri Dipesh Subba, R.O Sri Sonam Sherpa, R.O Sri Ranjit Kerkatta, UDC
23.12.2024	Smt Pema Doma Yalmo,R.O Smt Dichen Bhutia, R.O Sri Sajan Raj Chettri,HC	Sri Dawa Pemba Dukpa, R.O Sri Bimal Koti, R.O Sri Amitava Biswas, UDC
26.12.2024	Sri Dipesh Subba, R.O Sri Sonam Sherpa, R.O Sri Sanjeev Ghosh, UDC	Smt Pema Doma Yalmo,R.O Smt Dichen Bhutia, R.O Sri Bhaskar Pal,UDC
27.12.2024	Sri Dawa Pemba Dukpa, R.O Sri Bimal Koti, R.O Sri Khairul Hussain,UDC	Sri Dipesh Subba, R.O Sri Sonam Sherpa, R.O Sri Ranjit Kerkatta, UDC
28.12.2024	Smt Pema Doma Yalmo,R.O Smt Dichen Bhutia, R.O Sri Sajan Raj Chettri,HC	Sri Dawa Pemba Dukpa, R.O Sri Bimal Koti, R.O Sri Amitava Biswas, UDC
30.12.2024	Sri Dipesh Subba, R.O Sri Sonam Sherpa, R.O Sri Sanjeev Ghosh, UDC	Smt Pema Doma Yalmo,R.O Smt Dichen Bhutia, R.O Sri Bhaskar Pal,UDC
31.12.2024	Sri Dawa Pemba Dukpa, R.O Sri Bimal Koti, R.O Sri Khairul Hussain,UDC	Sri Dipesh Subba, R.O Sri Sonam Sherpa, R.O Sri Ranjit Kerkatta, UDC

This is for your kind information.

  
18/11/24

Block Land & Land Reforms Officer  
Block Land & Matigara Reforms Officer  
Matigara Block  
Dated : 18/11/2024

Memo No. 4818/1/3/BL&LRO-MTG/24

Copy forwarded for information to:

1. The Sub-Divisional Officer
2. The Sub-Divisional Land & Land Reforms Officer, Siliguri
3. The Block Development Officer, Matigara

Block Land & Land Reforms Office  
Matigara  
Block Land & Land Reforms Officer  
Matigara Block

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GOVT. OF WEST BENGAL  
OFFICE OF THE COMMISSIONER OF POLICE  
SILIGURI POLICE COMMISSIONERATE  
MALLAGURI P.O. PRADHANNAGAR.  
SILIGURI (WB), PIN- 734003  
Phone No. 0353-2511210  
Email Id. [cpssc@wb.gov.in](mailto:cpssc@wb.gov.in)

Memo No. 69 /SPC-E /Legal Cell

Date: 08 01 2025

From : The Commissioner of Police,  
Siliguri Police Commissionerate.

To : The Additional District Magistrate (ENV),  
Darjeeling.

Ref : Your office memo no.119/Env-Bio/ Darj/2024 dated 24/12/2024.

Sub : Report regarding illegal miners.

In reference to above, in sending herewith the report regarding illegal mining cases registered under Siliguri Police Commissionerate as per below noted format :

Sl No.	Case reference	No. of vehicle seized	Place of seizure	Arrest if any
1	Matigara PS Case No- 470/24, Dtd- 31/07/24, U/S 223/303(2) /317(2) of BNS R/W Section 21 of Mines & Minerals (Dev. & Regulation) Act	06 (six) wheeler Truck, Regn. No. having WB73C3924, loaded with sand	Fulbari Patan Bridge	01 person
2	Matigara PS Case No- 471/2024, Dated- 31/07/24, U/S 223/ 303(2) /317(2) of BNS R/W Section 21 of Mines & Minerals (Development & Regulation) Act	01 (one) Dumper bearing Regn No. WB73E2234, loaded with sand	Baniakhari Ghat	Not arrest
3	Matigara PS Case No-482/2024, Dated- 10.08.24, U/S 223/303(2) /317(2)(5) of BNS R/W Section 21 of Mines & Minerals (Development & Regulation) Act	(03) Three vehicle Tractor Regn. No. (i) WB 91 TC 02, (ii) WB73 F 1219 and (iii) Tractor without number plate (POWER Track 439 DS, ALT 4000)	Fulbari Panikumari Ghat	Not arrest
4	Matigara PS Case No-483/2024, Dated 11.08.2024, U/S 223/303(2) /317(2)(5) of BNS R/W Section 21 of Mines & Minerals (Development & Regulation) Act	01 (One) Tractor bearing Regn. No. WB 73 1274 loaded with river bed material	Shivmandir Chiria More	Not arrest
5	Matigara PS Case No- 549/24, Dtd 13.09.2024, U/S 223/303(2) /317(2)(5) of BNS R/W Section 21 of Mines & Minerals (Development & Regulation) Act	01 (one) vehicle Regn. No. WB 69 A 1571 loaded with river bed material	Balason River Ghat	01 person
6	Matigara PS Case No- 598/2024, Dtd- 08.10.24, U/S 303(2)/317(2) of BNS r/w sec 21 of Mines & Minerals Act	01 (One) Truck (Dumper) 73D/7809 loaded with river bed material	Dry Fish Market	01 person
7	Matigara PS Case No. 616/24, Dated- 17/10/2024 u/s 303(2)/317(2) of BNS R/W Sec 21 of Mines & Minerals (Development & Regulation Act)	01 (One) Tractor having Regn. No. WB-73 E 0757 and another without number plate loaded with river bed material	Bashbari Ghat	Not arrest
8	Matigara PS Case No- 676/2024, Dtd -13.11.24, U/S 223/303(2) /317(2)(5) of BNS R/W Section 21 of Mines &	01 (One) Tata Dumper having Regn. No. NL07 A 9578 loaded with river bed materials	Sishabari	Not arrest

	of BNS R/W Section 21 of Mines & Minerals (Development & Regulation) Act	with river bed materials,		
9	Matigara PS Case No- 693/2024, Dated -23.11.24, U/S 303(2)/ 317(2)(5) of BNS R/W Section 21 of Mines & Minerals (Development & Regulation) Act	02 (Two) vehicle no. WB 73 A/7789 (Tata Truck) & vehicle no. WB-73 G 4426 (Tractor with trolley) loaded with river bed materials	Sutki Godown	Not arrest
10	Matigara PS Case No- 695/2024, Dated -24.11.24, U/S 303(2)/ 317(2)(5) of BNS R/W Section 21 of Mines & Minerals (Development & Regulation) Act	01 (One) vehicle bearing Reg. No. WB-73 G 5074 (Tractor with trolley) loaded with river bed materials	S.P. Mukharjee Road, Shivmandir	01 Person
11	Matigara PS Case No- 697/2024, Dated -24.11.24, U/S 303(2)/ 317(2)(5) of BNS R/W Section 21 of Mines & Minerals (Development & Regulation) Act	01 (One) vehicle bearing Reg. No. WB 74 BP 9836 (Tractor with trolley) loaded with river bed materials	Bashbari Ghat	Not arrest
12	Matigara PS Case No- 698/2024, Dated -25.11.24, U/S 303(2)/ 317(2)(5) of BNS R/W Section 21/21(4) of Mines & Minerals (Development & Regulation) Act	01 (one) Truck bearing Regn. No. WB73H1339 loaded with river bed materials	Kalu Ghat	Not arrest
13	Matigara PS Case No-707/2024, Dated- 29/11/24, U/S- 223/303(2) 317(2)(5) of B.N.S. r/w sec 21 of Mines & Minerals Act, 1957	(02) Two nos of vehicle having Reg. No. WB -74 BQ 8387 & vehicle no. WB-91/8152 (Tractor with trolley) loaded with river bed materials	Sishabari, Halomore	02 persons
14	Bagdogra PS Case No. 71/24 Dt. 20.02.2024 U/S-411/414 IPC R/W Sec 21 of Mines & Mineral Act	Seized both the dumpers bearing Registration No. WB-73G-2999 and WB-73G-8881 respectively loaded with stone Chips (River bed materials)	Bhuttabari Service Road	02 Accused surrendered before Ld court
15	Bagdogra PS Case No.252/2024 Dt.22.07.2024 U/S- 317(2)/317(5) BNS R/W Sec 21 of Mines & Minerals Act	Tractor of model "SONALIKA DI-47 RX "bearing No. WB-91 TC-02 loaded with river bed materials i. e Sand	Near Singhijhora	01 Accused surrendered before Ld court
16	Bagdogra PS Case No.270/2024 Dt. 03.08.2024 U/S-317(2)/317(5) BNS R/W Sec 21 of Mines & Minerals Act	Dumper bearing reg. no. WB-73H-0274 loaded with "WMM Mixed Stone with dust river bed materials	Near Sankar Dharmakata	01 Accused surrendered before Ld court
17	Bagdogra PS Case No. 273/2024 Dtd. 07.08.2024 U/S-317(2)/317(5) BNS R/W Section 21 of Mines & Minerals Act	Tractor of model Mahindra B275DI, DLX-TEC was loaded with river bed materials i. e Sand	Near Khanna Hotel	01 Accused surrendered before Ld court
18	Bagdogra PS Case No. 339/2024 Dtd.19.10.2024 U/S- 317(2)/317(5) BNS R/W Section 21 of Mines & Minerals Act	Tractor bearing reg. No. WB-73E-8844 of EURO 55 Supernaxx POWERTRAC was loaded with "Boulder Stone	Gossainpur More	01 Accused surrendered before Ld court

Special Naka Checking & Police picket has been placed round the clock. Situation is kept under watch, strong vigil is continuing over the river banks areas.

Commissioner of Police  
Siliguri Police Commissionerate  
Commissioner of Police  
Siliguri Police Commissionerate



Government of West Bengal  
Office of the District Magistrate, Darjeeling  
District Environment & Biodiversity Section  
e-mail:- oc.environmentdarj@gmail.com

Dated: 16/04/2025.

Memo No. 10(2) /Env-Bio/Darj/2025

To : 1. The Block Land & Land Reforms Officer,  
Matigara  
2. The Block Land & Land Reforms Officer,  
Naxalbari

Sub : Show Cause Notice in connection with the order dated 28/11/2024 of Hon'ble NGT Case NO. OA 167/2024/EZ.

Whereas, you are aware that a suo-moto case was initiated by the Hon'ble National Green Tribunal (NGT), New Delhi being OA 167/2024/EZ based on online reporting in the Telegraph dtd. 12.06.2024 regarding illegal mining in an around Putinbarie TG along Balason River and Rakti River. Said matter was later shifted to NGT, Eastern Zone Bench, Kolkata. As per direction of Hon'ble NGT, Kolkata joint inspection was conducted by a 3 member team consisting of representatives from CPCB, WBPCB and Darjeeling District Administration,

And

Whereas, the Committee ascertained occurrence of rampant illegal mining, and environmental violations and degradations in the area,

And

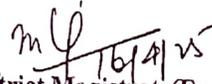
Whereas, on filing affidavit based on the report of joint inspection team and your report dtd. 23.10.2024 the Hon'ble NGT has asked the District Magistrate, Darjeeling to indicate as to what action has been taken against the State Revenue Authorities within whose jurisdiction illegal mining was allowed to go on to such an extent that the area is now threatened by landslides,

And

Whereas, it is learnt that a part of an area in question falls under your jurisdiction,

And

You are, therefore, asked to show cause as to why action shall not be taken against you for such illegal activities to an extent mentioned in Joint Committee report being allowed to be carried out. Your reply should reach the office of the undersigned within 1 (one) week of issuance of this letter.

  
 Addl. District Magistrate (Env.)  
 Darjeeling.

"Annexure-R-5"

District Land & Land Reforms Office  
DARJEELING

RECEIVED



Government of West Bengal  
Office of the Block Land and Land Reforms Officer  
Naxalbari Block.

*9/4 Environment*

Memo No: 814/BLLRO/NXL/2025

Date: 30.04.2025

To  
The Additional District Magistrate (ENV),  
Darjeeling.

SUB: Response to Show Cause Notice in connection with the order dated  
28.11.2024 of Honourable NGT Case No OA 167/2024/EZ  
REF: Your Office Memo No 10(2)/Env-Bio/Darj/2025 dated 16.04.2025.

Sir,

Apropos to the above, I respectfully submit the following reply for the show cause notice issued by you in connection with the order dated 28.11.2024 of Honourable NGT Case No OA 167/2024/EZ received in this Office on 29.04.2025:

1. I have gone through the contents of the notice and understand the seriousness of the matter regarding the alleged irregularities against illegal mining within the jurisdiction of the Office of the undersigned.
2. I would like to clarify that as per the new Government norms, auctions of RBM, Ghaats, Minor Minerals etc., determination of value, bidding process and allotment of Ghaats and collection of revenues from Minor Minerals has been handed over to WBMDTCL-West Bengal Mineral Development and Trading Corporation Ltd, as such, the undersigned may not be considered the appropriate revenue authority in this manner.
3. Further, the undersigned would like to clarify that the office of the undersigned has been actively conducting extensive raid programmes in order to curb illegal mining. So far, the Office of the undersigned has been able to realise a fine of Rs. 2,23,000/- only on various raid programmes since October 2024.
4. During one of the numerous raid programmes, the Office of the undersigned has also seized an unauthorised quantity of approximately 25,560 cubic feet of river bed

- X -

materials and the seized material was handed over to the Naxalbari Police Station for safe custody.

The undersigned begs apology for any short comings or failure on my part and assures you that there shall be strict vigilance in the areas falling under my jurisdiction for any illegal mining activities.

I humbly request that this reply be considered sympathetically and my unconditional apology may be accepted.

Thanking You,

Yours faithfully,

125/8  
30/04/75

Assistant Director &  
Block Land & Land Reforms Officer  
Naxalbari  
Assistant Director &  
Block Land & Land Reforms Officer  
Naxalbari



Government of West Bengal  
Office of the Block Land and Land Reforms Officer  
Matigara, Darjeeling

Memo No. 1713 /BLLRO-MTG/2025

Date: 30/04/2025

To,  
The Additional District Magistrate (ENV.),  
Darjeeling.

**Sub: Response to Show Cause Notice in connection with the order dated 28/11/2024 of Honourable NGT Case No. OA 167/2024/EZ**  
**Ref: his memo number 10(2)/ENV/BIO/DARJ/2025 dated 16/04/2025**

Respected Sir,

With deep regret and humiliation, the undersigned wishes to address the showcause notice issued by you in connection with **the order dated 28/11/2024 of Honourable NGT Case No. OA 167/2024/EZ** received in this office on 29.04.2024. Firstly, the undersigned begs apology for any shortcomings or failure on his part but I assure you that there was no lack in effort or any dereliction on his part in fulfilling his duty.

It is also imperative to mention here, that, as per the New Govt. Norms, Auction of RBM, Ghats, Minor Minerals etc, determination of value, bidding process and allotment of Ghats and collection of Revenue from Minor minerals is handed over to WBMDTCL- West Bengal Mineral development and trading corporation Limited, as such, the undersigned may not be considered the appropriate revenue authority in this matter.

Apropos to the above mentioned subject, however, this is to bring to your kind notice that the undersigned and his office, as the matter came to light has been proactive and has taken appropriate actions against the illegal miners and remedial action to curb the illegal mining in the periphery of Putinbari Tea Estate. Action are as follows :

**Raid and Seizure:**

Raids: On August 4, 2024, raids were carried out in coordination with Matigara Police personnel across multiple locations, including Mouza Khaprul (JL 14), FulbariePatan Chat Barie (JL 19), Gourie (JL 60), and Patan Chat (JL 61).

Daily raid is being conducted throughout the Matigara BLLRO office with the Police in order to curb the illegal mining.

Seizure: - An unauthorized quantity of 1, 25,000 cubic feet of riverbed material (RBM) was seized. The seized material was handed over to the Matigara Police Station for safe custody.

Monetary Penalty: A fine of INR 6 lakhs was imposed and subsequently realized from the parties involved in the unauthorized mining activity. (Copy Enclosed)

**Enforcement Measures:**

- As per the raid schedule prepared under the instructions of the BLLRO, Matigara, daily raid programs for mining activities have been conducted across the Matigara block since November 2024 to curb the illegal mining activities if found during the raid.
- Attached herewith is the detailed duty chart for the raid program from November to December 2024 for your kind reference (as per the enclosure).

**4. Continued Monitoring and Compliance:**

- Daily enforcement activities are ongoing with the Matigara Police and BLLRO staff to ensure compliance with environmental norms and to prevent any further illegal activities.

These remedial and preventive measures have now eradicated the illegal mining activities in the said location to a major extent.

Lastly, the undersigned wishes to put forth his unconditional apology in the matter, and try to work even harder and better for strict monitoring of illegal mining activities.

Thus with humble submission I pray that this reply to show cause may be considered and my unconditional apology may be accepted.

Thanking you  
Sincerely-



30/04/25

**Block Land & Land Reforms Officer  
Matigara, Darjeeling**

**Block Land & Land Reforms Officer  
Matigara Block**

BEFORE THE HON'BLE  
NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH,  
KOLKATA

O. A. NO. 167/2024/EZ

(Earlier O. A. No. 918/2024/PB)

In The Matter of:  
News Item Titled 'Threat to Tea  
Garden From Mining Gang'.  
Appearing in the Telegraph dated  
12.06.2024

... Suo Motto/Applicant

Versus

State of West Bengal & Ors.

... Respondents

STATUS REPORT IN THE FORM  
OF AFFIDAVIT ON BEHALF OF  
THE RESPONDENT NUMBER 04,  
DISTRICT MAGISTRATE &  
COLLECTOR, DARJEELING  
DISTRICT.

SIBOJYOTI CHAKRABARTI  
Advocate

For The State of West Bengal  
Email: [subho.advocate@gmail.com](mailto:subho.advocate@gmail.com)  
(M): 9007035534.

